

DIVISION BENCH  
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1699(KB)2018  
IA(I.B.C)/414(KB)2023, IA(I.B.C)/971(KB)2023,  
IA(I.B.C)/602(KB)2023, IA(I.B.C)/185(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>IDL EXPLOSIVES LTD VS BENGAL EMTA COAL MINES LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Applicant in IA(I.B.C)/971(KB)2023  
Mr. Zeeshan Haque, Adv. ]  
Mr. Tanay Agarwal, Adv. ]  
Mr. Ram Maroo, Adv. ]  
  
Mr. Avishek, Guha, Adv. ] for R-1 in IA(I.B.C)/414(KB)2023  
Ms. Arunika Dutta, Adv. ]  
Mr. Srijit Bose, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]  
  
Mr. Kumarjit banerjee, Adv. ] For respondent no. 1 & 3  
Ms. Sanchari chakraborty, Adv. ]  
Mr. Aadil naushad, Adv. ]  
Mr. Swapnil jain, Adv. ]  
Mr. Raj Singhanian, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **24.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**